

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 04.02.2019 (MONDAY)

Court of Chairperson

1.00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No.269 of 2019 in Comp. App. (AT) (Ins) No. 255-256 of 2018	Punit Garg Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
2.	I.A No.270 of 2019 in Comp. App. (AT) (Ins) No. 257-258 of 2018	Satish Seth Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
3.	I.A No.271 of 2019 in Comp. App. (AT) (Ins) No. 259-260 of 2018	Suresh MadihallyRangachar Vs. Ericsson India Pvt. Ltd. &Anr.	Chaitanya Safaya	Praveen Mittal (R-1)

By Order

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Registrar

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